

## C O N T E N T S

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Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

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Dr. Girija Vyas

Shri Satpal Maharaj

**SECRETARY GENERAL**

Shri T.K. Viswanathan

## LOK SABHA DEBATES

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LOK SABHA

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Wednesday, December 19, 2012/Agrahayana 28, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]



... (*Interruptions*)

MADAM SPEAKER: Question No. 361. Shri Dhananjay Singh.

... (*Interruptions*)

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, हमने प्रश्नकाल के स्थगन का नोटिस दिया है।... (व्यवधान)

अध्यक्ष महोदया : आप प्रश्न काल के बाद अपनी बात उठा लीजिए। हम आपको बोलने का समय देंगे।

... (व्यवधान)

**11.01 hrs.**

*At this stage, Shri Yashvir Singh and some other hon. Members came and stood on the floor near the Table.*

अध्यक्ष महोदया : हम आपको जीरो आवर में बोलने का समय देंगे।

... (व्यवधान)

अध्यक्ष महोदया : हम आपको बारह बजे सबसे पहले बुला लेंगे। अभी आप बैठ जाइए।

... (व्यवधान)

अध्यक्ष महोदया : जो भी विषय हो, हम उस पर बारह बजे चर्चा कर लेंगे।

... (व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*) ... \*

अध्यक्ष महोदया : आप अपनी सीटों में जाकर बैठ जाइए। प्रश्न काल चलाने दीजिए।

... (व्यवधान)

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\* Not recorded.

**11.01½hrs****MADAM SPEAKER :** Q.No.361, Shri Dhananjay Singh.**(Q. 361)**

**श्री धनंजय सिंह :** माननीय अध्यक्ष जी, माननीय मंत्री जी द्वारा सदन के सामने जो डाटा प्रस्तुत किया गया है, उसमें उपस्थिति और नामांकन दोनों में बहुत अंतर है। मिनिस्ट्री ऑफ एचआरडी की एएसईआर रिपोर्ट में नामांकन का स्तर 97 प्रतिशत है और उपस्थिति 70 प्रतिशत है। आपने अपने जवाब में कहा कि बालिकाओं की शिक्षा को प्रोत्साहन देने के लिए निशुल्क पाठ्य पुस्तकें दे रहे हैं, निशुल्क वर्दी दे रहे हैं और मिड डे मील की योजना है। नामांकन इन योजनाओं का लाभ लेने के लिए होता है। हम गांव में देखते हैं कि इन योजनाओं का किस तरह दुरुपयोग होता है। मैं आपने जानना चाहता हूं कि नामांकन और उपस्थिति के अंतर को किस तरह कम करेंगे या बराबर करने की दिशा में काम करेंगे? ...(व्यवधान)

**11.03 hrs**

*At this stage, Shri Ramesh Rathod and some other hon. Members came and stood on the floor near the Table.*

... *(Interruptions)*

DR. SHASHI THAROOR: Madam Speaker, we are very very much to be conscious of this problem and we are providing a number of incentives that will make girls attend schools like providing Mid-Day Meals in schools and construction of separate toilets for girls and other things. We are providing all these facilities which will give them no reason to leave the school. Sometimes, the attendance drops because of socio-economic factors, family problems, pressures at home and so on. Child care, sibling care and household problems etc. too can affect the attendance of girls in schools. But, by and large, our incentives have worked well. ... *(Interruptions)*

**11.04 hrs.**

*At this stage, Shrimati Bhavana Patil Gawali and some other hon. Members came and stood on the floor near the Table.*

**श्री धनंजय सिंह :** अध्यक्ष महोदया, मुझे सरकार खास तौर से बेसिक एजुकेशन में गंभीर नहीं दिखती। सरकार ने मिनिस्ट्री ऑफ एचआरडी की अपनी रिपोर्ट में स्वयं स्वीकार किया है कि आज बच्चों की शिक्षा का जो स्तर है, कक्षा पांच के बच्चे कक्षा दो के सवाल हल नहीं कर सकते। इन्होंने कई योजनाएं लागू की हैं। ... (व्यवधान)

मैं माननीय मंत्री जी से कहना चाहता हूँ कि भारत सरकार की कई महत्वाकांक्षी योजनाएं चल रही हैं, आप क्लास-10 और 12 के लिए आवासीय विद्यालय की योजना चला रहे हैं। प्राइमरी एजुकेशन के लिए गुरुकुल पद्धति हमारे देश में बहुत प्राचीन काल से चली आ रही थी। क्या गुरुकुल पद्धति की तरह, कक्षा-1 से लेकर कक्षा-5 तक के बच्चों के लिए गांवों में आवासीय विद्यालय बनाने की व्यवस्था आप सुनिश्चित करेंगे। अगर ऐसी योजना है, तो कब तक है?... (*Interruptions*)

**DR. SHASHI THAROOR:** Madam, we have two kinds of residential reservation scheme. The first relates to the Jawahar Navodaya Vidyalayas, which are residential and those exist in every district in the country. We also have in the educationally backward districts a particular scheme called Kasturba Gandhi Balika Vidyalaya, where we have girl children going from usually extremely impoverished backgrounds and they are given an opportunity to study. About 75 per cent of these, in fact, are Scheduled Caste children in these educationally backward districts and the remainder are from below the poverty line. So, we are giving residential accommodation, which is definitely an attraction to many of these children.

I do want to stress, Madam that the other broader issue on the quality of education raised by the hon. Member relates to the shortage of teachers. We are now attempting to recruit more teachers on a war-footing and as States proceed to hire more teachers, they will be in a better position to ensure that our school children improve the quality of their learning outcomes... (*Interruptions*)

**श्री सुरेन्द्र सिंह नागर :** धन्यवाद अध्यक्ष जी।

अध्यक्ष जी, देश में बालिकाओं के लिए हमारे प्राथमिक स्कूलों में शौचालयों की भारी कमी है। जिस प्रदेश से मैं आता हूँ - उत्तर प्रदेश, उसमें तीस से चालीस प्रतिशत स्कूल ऐसे हैं, जहां बालिकाओं के लिए अलग से शौचालयों की व्यवस्था नहीं है। आपके माध्यम से मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि

सभी प्राथमिक स्कूलों में बालिकाओं के लिए अलग से शौचालय हों, इसके लिए सरकार की क्या योजना है और क्या वह इसमें कारपोरेट सेक्टर का सहयोग लेने पर विचार कर रहे हैं, जिससे देश में बालिकाओं के लिए अलग से शौचालय बनाए जा सकें?... (*Interruptions*)

DR. SHASHI THAROOR: Yes, this is an extremely important element in the Sarva Shiksha Abhiyan. We are attempting precisely to give girls toilet facilities, whether in girls' schools or in mixed schools and the reason for this, Madam Speaker, is that girls beyond a particular age find it extremely difficult to remain in school if they do not have the facilities to change and other toilet facilities.

For this reason, girls toilets are being constructed and I do want to assure you that the figures are a little better. In the upper primary level, for example, 72 per cent of the sanctioned toilets have actually been done. If we look at the improvement in the figures from the last two-three years, we will see, for example, that in the year 2011-12, which is the most recent year we have available, 68.87 per cent of schools have girls' toilets. Now, we are not saying 68 per cent is enough. We are going on every year. But last year it was only 60 per cent. So, every year you have seen a dramatic improvement and we want to ensure that all schools have girls' toilets, Madam Speaker... (*Interruptions*)

SHRIMATI SUPRIYA SULE : Madam Speaker, he is making a lot of good intervention, but in his reply he has talked about the Kasturba Gandhi Balika Vidyalayas. The unfortunate part of the Kasturba Gandhi Balika Vidyalayas is that they are only from V Standard to VIII Standard. What happens to all these tribal children after VIII Standard? All process of making it inclusive does not take them ahead. So, I would appeal to the hon. Minister to extend the Kasturba Gandhi Balika Vidyalayas from VIII Standard all the way up to graduation and only then it will really benefit the tribal girls... (*Interruptions*)

DR. SHASHI THAROOR: Madam Speaker, the fact is that the KGBVs, as we call them, are actually extremely positive in laying a platform for girl students. However, if girl students get that far, we have other incentives. One very

innovative incentive scheme we have, for example, is the scheme under which we actually provide Rs.3,000 in a fixed deposit to a girl who passes Class VIII and that money is given to her with interest when she passes Class X. So, it is an incentive for girls at this basic platform of education to continue their education up to graduation or indeed, at least, up to the end of Class X. Giving them an education up to Class VIII is already a very important target for this Government.... *(Interruptions)*

DR. RATNA DE : Thank you, Madam Speaker. The Government is providing free education in Navodaya Vidyalayas. There is a provision for single girl child in Class I and Class VI onwards in Kendriya Vidyalaya. ... *(Interruptions)* In West Bengal, there is only one Kendriya Vidyalaya, that is in the District Bankura. The Right to Education (RTE) has come into force from 2010. ... *(Interruptions)*

I would like to know from the hon. Minister as to what is the status of the National Scheme of Incentive to Girls for Secondary Education which was launched in 2009. Has this Scheme brought down the dropouts? ... *(Interruptions)*

DR. SHASHI THAROOR: Madam Speaker, that is exactly the Scheme that I was referring to in my previous answer. The National Scheme of Incentive to Girls is the one which gives them some money as an incentive to keep them in schools and gives them the full amount with the interest when they pass out.... *(Interruptions)* We have already reached five lakhs of girls through this scheme. As the scheme continues, we are definitely hopeful that we will have a significant impact on preventing girls from dropping out of the high schools.... *(Interruptions)*


**श्रीमती पुतुल कुमारी :** अध्यक्ष महोदया, कुछ दिन पहले मंत्री महोदय का बयान आया था कि देश के उच्चतम शिक्षा संस्थानों में क्वालिटी एजुकेशन की कमी है।...*(व्यवधान)* मैं मंत्री जी का ध्यान इस ओर आकृष्ट करते हुए पूछना चाहती हूँ कि क्या उन्हें मालूम है कि सर्व शिक्षा अभियान के अंतर्गत जितने भी विद्यालय चल रहे हैं, उनमें पढ़ने वाले 300 या 400 विद्यार्थियों को एक साथ चार शिक्षक मिलकर पढ़ाते हैं?...*(व्यवधान)* एक कक्षा के अंदर चौथी, पांचवी और छठी क्लासेज के बच्चे एक साथ पढ़ते हैं। मैंने जब

शिक्षक से पूछा कि आप कौन सी कक्षा का सवाल उन्हें देते हैं, तो उन्होंने कहा कि कभी हम चौथी कक्षा का और कभी पांचवी कक्षा का पाठ्यक्रम लेते हैं।...(व्यवधान) मैं मंत्री महोदय से पूछना चाहती हूँ कि क्या उन्हें इस बात की जानकारी है? अगर है तो आने वाले समय में वह इस बारे में क्या कदम उठाएंगे? यह भी देखा गया है कि कुछ शिक्षक स्कूल की बिल्डिंग बनाने या खाना बनाने में व्यस्त रहते हैं।...(व्यवधान) कुल मिलाकर तीन से चार शिक्षक पूरे विद्यालय का संचालन करते हैं। आज की तारीख में सरकार क्वालिटी एजुकेशन के लिए क्या करने जा रही है, जिसकी बेसिक शिक्षा अनिवार्यता है?...(व्यवधान)

DR. SHASHI THAROOR: Madam Speaker, the fact is that we accept there is a shortage of teachers in the country. It is a very severe problem. We need more teachers. There is absolutely no doubt that this must be done.... *(Interruptions)* The Government has encouraged the States to recruit teachers. And particularly after the passage of the RTE Act, a considerable amount of resources are being devoted to the engagement of additional teachers. ... *(Interruptions)*. The shortage varies from state to state. In my own State of Kerala, for example, we have managed to have one teacher for about 20-25 children; whereas in the State like Uttar Pradesh, the figures are closer to one teacher for 70 children.... *(Interruptions)* So, very clearly, some States will have to make more progress in recruiting additional teachers. I definitely agree with the hon. Member that this is a very important fact and we are encouraging the States to make greater progress. ... *(Interruptions)* We are confident, given the progress we have seen recently, that more teachers will be engaged and her concerns will certainly decline with time.... *(Interruptions)*

श्री पोन्नम प्रभाकर : मैडम, यूपीए सरकार द्वारा राइट टू एजुकेशन करने के बाद पूरे देश का रिकार्ड बता रहा है कि लड़कियों के एनरोलमेंट के बारे में, स्कूल्स का इंफ्रास्ट्रक्चर बढ़ाने में इस सरकार का योगदान है। यह बहुत महत्वपूर्ण है और मैं इसके लिए यूपीए की चेयरपर्सन सोनिया जी और एचआरडी मिनिस्ट्री को धन्यवाद देना चाहता हूँ।...(व्यवधान) जो कस्तूरबा स्कूल्स हैं, जो आरबीएम की तरफ से स्कूल्स कंडक्ट हो रहे हैं, केन्द्र सरकार से जिन्हें पैसा दिया जाता है, वहां राज्य सरकार केन्द्र सरकार का नाम नहीं रखकर कहीं भी इसका इनरोलमेंट नहीं रखती।...(व्यवधान) राज्य सरकार खुद के ही प्रोग्राम बनाती है। ...(व्यवधान) केन्द्र सरकार ऐसी नीति बनाए कि केन्द्र को शामिल करके, रिव्यू करने के लिए विजिलेंस मानिट्रिंग कमेटी

में भी इसे लाकर, एजुकेशन सिस्टम में इतना पैसा खर्च करने के बाद सही तरीके से इम्प्लीमेंट हो रहा है या नहीं, यह जानने के लिए इसे विजिलेंस मानिट्रिंग कमेटी में लाना चाहिए। आपके माध्यम से माननीय मंत्री जी से निवेदन कर रहा हूं कि गर्ल्स स्टूडेंट्स को स्कूल तक पहुंचने के लिए ट्रांसपोर्टेशन सुविधा, साईकिल सुविधा या फ्री बस-ट्रेन पास देने की कोई योजना, कोई सोच केन्द्र सरकार की है, यह मैं जानना चाहता हूं।

DR. SHASHI THAROOR: Madam, Speaker, there is absolutely no question that the Centre is often in the position of providing funds and  getting no credit.... (Interruptions) This is across the board. The credit, however, is less important for us. What matters is that children should receive a decent education.... (Interruptions)

On the other examples, the hon. Member suggests provisions of cycles and so on. Some of this is being done by the State Governments... (Interruptions) There are many State Governments doing this. Tamil Nadu comes to our mind as a very good example where girl students are regularly given cycles in order to go to schools.... (Interruptions) We, in the Central Government, have not felt it necessary to duplicate the good work being done by the State Governments... (Interruptions) I should stress, if there is any case with the RTE, we now see that more than 96 per cent of our population has access to a school within one kilometre of their place of residence. So, it is not in that sense a critical problem of access. ... (Interruptions) Access is one area where your Government has made a considerable amount of progress. We do need, however, to attend to these larger questions. I thank the hon. Member for his concern.... (Interruptions)

MADAM SPEAKER: Q. No. – 362.

Shri Mangani Lal Mandal.

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

**11.18 hrs**

*The Lok Sabha then adjourned  
till Twelve of the Clock.*

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**12.00 hrs.**

*The Lok Sabha re-assembled at Twelve of the Clock.*

(Madam Speaker *in the Chair*)

... (*Interruptions*)

**12.0 ¼ hrs.**

*At this stage, Shri Yashvir Singh and some other hon. Members came and stood on the floor near the Table.*

**12.0 ½ hrs.****PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Now, Papers to be laid on the Table.

Shri Paban Singh Ghatowar.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2011-2012.

(Placed in Library, See No. LT 8089/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8090/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions of the Indian National Science Academy, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8091/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8092/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8093/15/12)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8094/15/12)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 8095/15/12)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8096/15/12)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2011-2012.

(Placed in Library, See No. LT 8097/15/12)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research, Institute, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raman Research, Institute, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 8098/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8099/15/12)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 2011-2012.

(Placed in Library, See No. LT 8100/15/12)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2011-2012.
- (Placed in Library, See No. LT 8101/15/12)
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2011-2012.
- (Placed in Library, See No. LT 8102/15/12)
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Gurgaon, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Gurgaon, for the year 2011-2012.
- (Placed in Library, See No. LT 8103/15/12)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2011-2012.
- (Placed in Library, See No. LT 8104/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Gurgaon, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Gurgaon, for the year 2011-2012.
- (Placed in Library, See No. LT 8105/15/12)
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2011-2012.
- (Placed in Library, See No. LT 8106/15/12)
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8107/15/12)
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2011-2012.
- (Placed in Library, See No. LT 8108/15/12)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Consultancy Development Centre, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8109/15/12)
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2011-2012.
- (Placed in Library, See No. LT 8110/15/12)
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2011-2012.
- (Placed in Library, See No. LT 8111/15/12)
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2011-2012.
- (Placed in Library, See No. LT 8112/15/12)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation, Ahmedabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation, Ahmedabad, for the year 2011-2012.
- (Placed in Library, See No. LT 8113/15/12)
- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8114/15/12)
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2011-2012.
- (Placed in Library, See No. LT 8115/15/12)



- (28) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2011-2012.
- (Placed in Library, See No. LT 8116/15/12)
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2011-2012, together with Audit Report thereon.
- (Placed in Library, See No. LT 8117/15/12)
- (30) (i) A copy of the Annual Report (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2011-2012, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2011-2012.
- (Placed in Library, See No. LT 8118/15/12)
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Health for Human Welfare, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Animal Health for Human Welfare, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8119/15/12)

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2011-2012, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2011-2012.

(Placed in Library, See No. LT 8120/15/12)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2011-2012.

(Placed in Library, See No. LT 8121/15/12)

... (*Interruptions*)

**12.01 hrs.**

*At this stage, Shrimati Harsimrat Kaur Badal and some other hon. Members came and stood on the floor near the Table.*

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): On behalf of Shri Ajit Singh, I beg to lay on the Table a copy of the Aircraft (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 487(E) in Gazette of India dated 21<sup>st</sup> June, 2012 under Section 14A of the Aircraft Act, 1934, together with an explanatory memorandum.

(Placed in Library, See No. LT 8122/15/12)

... (*Interruptions*)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2011-2012.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8123/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): On behalf of Shri V. Narayanasamy, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8124/15/12)

- (b) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2011-2012.
- (ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8125/15/12)

- (c) (i) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2011-2012.

- (ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8126/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Science, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Science, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 8127/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Tata Memorial Centre, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 8128/15/12)

- (4) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2011-2012 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

(Placed in Library, See No. LT 8129/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Union Public Service Commission, New Delhi, for the year 2011-2012.
- (ii) A copy of the Memorandum (Hindi and English versions) explaining reasons for Non-Acceptance of the Union Public

Service Commission advice in respect of the cases referred in Chapter 10 of the above Report.

(Placed in Library, See No. LT 8130/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2011-2012.

(Placed in Library, See No. LT 8131/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Space Applications Centre, Umiam, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Space Applications Centre, Umiam, for the year 2011-2012.

(Placed in Library, See No. LT 8132/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2011-2012.

(Placed in Library, See No. LT 8133/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8134/15/12)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers' Institute, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers' Institute, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8135/15/12)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8136/15/12)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Atmospheric Research Laboratory, Gadanki, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Atmospheric Research Laboratory, Gadanki, for the year 2011-2012.

(Placed in Library, See No. LT 8137/15/12)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2011-2012.

(Placed in Library, See No. LT 8138/15/12)

- (14) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Antrix Corporation Limited for the year 2010-2011 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 8139/15/12)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8140/15/12)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2011-2012, alongwith Audited Accounts.



- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Society, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8141/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2011-2012.

(Placed in Library, See No. LT 8142/15/12)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Allahabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Allahabad, for the year 2011-2012.

(Placed in Library, See No. LT 8143/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2011-2012.

(Placed in Library, See No. LT 8144/15/12)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 8145/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRIMATI PRENEET KAUR): I beg to lay on the Table-

- (1) A copy of the Nalanda University (Removal of Difficulties) Order, 2012 (Hindi and English versions) published in Notification No. S.O. 2774(E) in Gazette of India dated 23<sup>rd</sup> November, 2012 issued under sub-section (2) of Section 41 of the Nalanda University Act, 2010.

(Placed in Library, See No. LT 8146/15/12)

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 8147/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): On behalf of Dr. Shashi Tharoor, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2011-2012.

(Placed in Library, See No. LT 8148/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tirpura University, Suryamaninagar, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tirpura University, Suryamaninagar, for the year 2011-2012.

(Placed in Library, See No. LT 8149/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Jammu, Jammu, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Jammu, Jammu, for the year 2011-2012.

(Placed in Library, See No. LT 8150/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2011-2012.

(Placed in Library, See No. LT 8151/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Haryana, Mahendergarh, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Haryana, Mahendergarh, for the year 2011-2012.

(Placed in Library, See No. LT 8152/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2011-2012.

(Placed in Library, See No. LT 8153/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Jamshedpur, Jamshedpur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Jamshedpur, Jamshedpur, for the year 2010-2011.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8154/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Punjab, Bathinda, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Punjab, Bathinda, for the year 2011-2012.
- (Placed in Library, See No. LT 8155/15/12)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, for the year 2011-2012.
- (Placed in Library, See No. LT 8156/15/12)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Lumami, for the year 2011-2012.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Nagaland University, Lumami, for the year 2011-2012.
- (Placed in Library, See No. LT 8157/15/12)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2011-2012, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2011-2012.
- (Placed in Library, See No. LT 8158/15/12)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva-Bharati, Santiniketan, for the year 2011-2012.

(Placed in Library, See No. LT 8159/15/12)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Bhopal, for the year 2011-2012.

(Placed in Library, See No. LT 8160/15/12)

- (15) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8161/15/12)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2011-2012, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2011-2012.

(Placed in Library, See No. LT 8162/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2011-2012.

(Placed in Library, See No. LT 8163/15/12)

- (18) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8164/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I & II), Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8165/15/12)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2011-2012.

(Placed in Library, See No. LT 8166/15/12)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathmik Shikshan Parishad, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathmik Shikshan Parishad, Mumbai a, for the year 2009-2010.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 8167/15/12)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawl, for the year 2011-2012.

(Placed in Library, See No. LT 8168/15/12)



(24) A copy of the Annual Accounts (Hindi and English versions) of the Manipur University, Canchipur, for the year 2010-2011, together with Audit Report thereon.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No. LT 8169/15/12)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Bihar, Patna, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Bihar, Patna, for the year 2011-2012.

(Placed in Library, See No. LT 8170/15/12)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2011-2012, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2011-2012.

(Placed in Library, See No. LT 8171/15/12)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8172/15/12)

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2011-2012.

(Placed in Library, See No. LT 8173/15/12)

- (30) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Karnataka, Gulbarga, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8174/15/12)

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Andaman & Nicobar Islands UT Mission Authority (Sarva Shiksha Abhiyan), Port Blair, for the year 2011-2012, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Andaman & Nicobar Islands UT Mission Authority (Sarva Shiksha Abhiyan), Port Blair, for the year 2011-2012.

(Placed in Library, See No. LT 8175/15/12)

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 2011-2012.  
(Placed in Library, See No. LT 8176/15/12)
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2011-2012.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2011-2012.  
(Placed in Library, See No. LT 8177/15/12)
- (34) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2008-2009, together with Audit Report thereon.
- (35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.  
(Placed in Library, See No. LT 8178/15/12)
- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. Harisingh Gour University, Sagar, for the year 2011-2012.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. Harisingh Gour University, Sagar, for the year 2011-2012.  
(Placed in Library, See No. LT 8179/15/12)
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2011-2012.

(Placed in Library, See No. LT 8180/15/12)

- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Gujarat, Gandhinagar, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Gujarat, Gandhinagar, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Gujarat, Gandhinagar, for the year 2011-2012.

(Placed in Library, See No. LT 8181/15/12)

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Tribal University, Amarkantak, for the year 2011-2012.

(Placed in Library, See No. LT 8182/15/12)

- (40) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Rajasthan, Jaipur, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8183/15/12)

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2011-2012.

(Placed in Library, See No. LT 8184/15/12)

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2011-2012.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 8185/15/12)

- (43) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeeth, Tirupati, for the year 2011-2012.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Vidyapeeth, Tirupati, for the year 2011-2012.

(Placed in Library, See No. LT 8186/15/12)

- (44) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2011-2012.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2011-2012, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8187/15/12)

- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8188/15/12)

- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland Rashtriya Madhyamik Shiksha Abhiyan, Kohima, for the year 2009-2010.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Nagaland Rashtriya Madhyamik Shiksha Abhiyan, Kohima, for the year 2009-2010.

- (47) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.

(Placed in Library, See No. LT 8189/15/12)

- (48) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2011-2012.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 2011-2012.

(Placed in Library, See No. LT 8190/15/12)

- (49) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi University, Rono Hills, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi University, Rono Hills, for the year 2011-2012.

(Placed in Library, See No. LT 8191/15/12)

- (50) A copy of the Annual Accounts (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8192/15/12)

- (51) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2011-2012, together with Audit Report thereon.

(Placed in Library, See No. LT 8193/15/12)

- (52) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Himachal Pradesh, Shimla, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Himachal Pradesh, Shimla, for the year 2011-2012.

(Placed in Library, See No. LT 8194/15/12)

- (53) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Rajasthan, Ajmer, for the year 2011-2012.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Rajasthan, Ajmer, for the year 2011-2012.

(Placed in Library, See No. LT 8195/15/12)

- (54) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8196/15/12)

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2011-2012.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2011-2012.

(Placed in Library, See No. LT 8197/15/12)

(56) (i) A copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Shimla, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Rashtriya Madhyamik Shiksha Abhiyan, Shimla, for the year 2010-2011.

(57) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (56) above.

(Placed in Library, See No. LT 8198/15/12)

(58) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Chennai, for the year 2011-2012, alongwith Audited Accounts.



- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 8199/15/12)

- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kashmir, Srinagar, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kashmir, Srinagar, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kashmir, Srinagar, for the year 2011-2012.

(Placed in Library, See No. LT 8200/15/12)

- (60) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kerala, Kasaragod, for the year 2011-2012.

(Placed in Library, See No. LT 8201/15/12)

- (61) A copy of the Notification No. F. No. 47-8/2011/NCTE/CDN (Vol. II) (Hindi and English versions) published in Gazette of India dated 19<sup>th</sup> September, 2012 regarding nomination of Prof. Divyaprabha Nagar, as Member of the Northern Regional Committee, Jaipur upto 22.09.2013 issued under the National Council for Teacher Education Act, 1993.

(Placed in Library, See No. LT 8202/15/12)

- (62) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2011-2012, together with Audit Report thereon.
- (ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2011-2012.
- (Placed in Library, See No. LT 8203/15/12)
- (63) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Hindi Sansthan, Agra, for the year 2011-2012.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kendriya Hindi Sansthan, Agra, for the year 2011-2012.
- (Placed in Library, See No. LT 8204/15/12)
- (64) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office (Sarva Shiksha Abhiyan), Gangtok, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office (Sarva Shiksha Abhiyan), Gangtok, for the year 2011-2012.
- (Placed in Library, See No. LT 8205/15/12)
- (65) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office (Sarva Shiksha Abhiyan), Gangtok, for the year 2010-2011.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office (Sarva Shiksha Abhiyan), Gangtok, for the year 2010-2011.

- (66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

(Placed in Library, See No. LT 8206/15/12)

- (67) (i) A copy of the Annual Report (Hindi and English versions) of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2011-2012.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2011-2012.

(Placed in Library, See No. LT 8207/15/12)

- (68) (i) A copy of the Annual Report (Hindi and English versions) of the Manipur University, Canchipur, for the year 2011-2012.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Manipur University, Canchipur, for the year 2011-2012.

(Placed in Library, See No. LT 8208/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2011-2012.

(Placed in Library, See No. LT 8209/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8210/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8211/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology, Pune, for the year 2011-2012.

(Placed in Library, See No. LT 8212/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology (formerly DOEACC Society), New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Electronics and Information Technology (formerly DOEACC Society), New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8213/15/12)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Media Lab Asia, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Media Lab Asia, New Delhi, for the year 2011-2012.
- (Placed in Library, See No. LT 8214/15/12)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2011-2012.
- (Placed in Library, See No. LT 8215/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8216/15/12)

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8217/15/12)

- (b) (i) Review by the Government of the working of the ITI Limited, Begaluru, for the year 2011-2012.
- (ii) Annual Report of the ITI Limited, Begaluru, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8218/15/12)

- (c) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2011-2012.

- (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8219/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8220/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2011-2012.

(Placed in Library, See No. LT 8221/15/12)

- (10) A copy of the Telecom Consumers Protection (Fifth Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. 308-5/2011-QOS in Gazette of India dated 27<sup>th</sup> November, 2012 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 8222/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth, Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8223/15/12)

... (*Interruptions*)



THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 58 of the Delhi Development Act, 1957:-

- (i) G.S.R. 106(E) published in Gazette of India dated 25<sup>th</sup> February, 2012 regarding Delhi Development Authority, Recruitment Regulations in respect of Asstt. Director (Systems), Dy. Director (Systems), Director (Systems) and Lower Divisions Clerk-cum-Typist (English/Hindi).
- (ii) The “Recruitment of Lower Division Clerk-cum-Typist (English/Hindi), 2011 (Revised)” published in Notification No. G.S.R. 770(E) published in Gazette of India dated 18<sup>th</sup> October, 2012.

(Placed in Library, See No. LT 8224/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 8225/15/12)

(3) A copy of the Delhi Urban Art Commission (Secretary) Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 533(E) in Gazette of India dated 3<sup>rd</sup> July, 2012 under sub-section (3) of Section 26 of the Delhi Urban Art Commission Act, 1973.

(Placed in Library, See No. LT 8226/15/12)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): I beg to lay on the Table a copy of the Indian Post Office (First Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 734(E) in Gazette of India dated 1<sup>st</sup> October, 2012 under sub-section (4) of Section 74 of the Indian Post Offices Act, 1898.

(Placed in Library, See No. LT 8227/15/12)

... (*Interruptions*)

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**12.03 hrs**

### **MESSAGE FROM RAJYA SABHA**

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.4) Bill, 2012, which was passed by the Lok Sabha at its sitting held on the 14<sup>th</sup> December, 2012 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

... (*Interruptions*)

**12.03 ½ hrs.****COMMITTEE ON ESTIMATES  
18th and 19th Reports**

SHRI FRANCISCO COSME SARDINHA (SOUTH GOA): I beg to present the following Reports (Hindi and English versions) of the Committee on Estimates (2012-13):-

- (1) Eighteenth Report on the subject 'Procurement and Storage of Foodgrains' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).
- (2) Nineteenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Thirteenth Report (Fifteenth Lok Sabha) of the Committee on Estimates on the subject 'Power Generation – Demand & Supply' pertaining to the Ministries of Power; Coal and New & Renewable Energy.

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... (Interruptions)

**12.04 hrs.****COMMITTEE ON PUBLIC ACCOUNTS  
Statements**

डॉ. मुरली मनोहर जोशी (वाराणसी): महोदया, मैं लोक लेखा समिति के निम्नलिखित की-गई-कार्रवाई संबंधी प्रतिवेदनों में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई दर्शाने वाले विवरण (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

1. "निजी विद्यालयों, महाविद्यालयों और कोचिंग केन्द्रों का मूल्यांकन" के बारे में 36वां प्रतिवेदन (14वीं लोक सभा)।
2. "विदेश मंत्रालय द्वारा संपत्ति प्रबंधन" के बारे में 75वां प्रतिवेदन (14वीं लोक सभा)।
3. "दिल्ली विकास प्राधिकरण द्वारा शैक्षणिक संस्थाओं को भूमि आबंटन" के बारे में 78वां प्रतिवेदन (14वीं लोक सभा)।

4. "आमान परिवर्तन और नई लाइन परियोजनाओं में परियोजना प्रबंधन पद्धति के बारे में चौथा प्रतिवेदन (15वीं लोक सभा)।
5. "दिल्ली विकास प्राधिकरण द्वारा भूमि का विकास के बारे में 20वां प्रतिवेदन (15वीं लोक सभा)।
6. "भारतीय रेल में साफ-सफाई और स्वच्छता के बारे में 21वां प्रतिवेदन (15वीं लोक सभा)।
7. "महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम का कार्यान्वयन के बारे में 27वां प्रतिवेदन (15वीं लोक सभा)।
8. "स्वीकृत अनुदानों पर अधिशेष और प्रभारित विनियोग (2007-08) के बारे में 36वां प्रतिवेदन (15वीं लोक सभा)।
9. "भारतीय वायुसेना में वायुयान बेड़े का संचालन और अनुसूचना के बारे में 44वां प्रतिवेदन (15वीं लोक सभा)।
10. "भारतीय रेल में आपदा प्रबंधन और भू-प्रबंधन के बारे में 50वां प्रतिवेदन (15वीं लोक सभा)।
11. "भारतीय रेल में माल भाड़ा तथा वैगन प्रबंधन के बारे में 51वां प्रतिवेदन (15वीं लोक सभा)।

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**12.04 ½ hrs.**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES**

**Report**

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to lay on the Table the Report (Hindi and English versions) of the on-the-spot study visit of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Jind and Kaithal Districts of Haryana on 17 October, 2012 to examine incidences of atrocities against SC women in Haryana.

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... (Interruptions)

**12.04 ¾ hrs.**

**RAILWAY CONVENTION COMMITTEE  
5th Report**

SHRI ARJUN CHARAN SETHI (BHADRAK): I beg to present the Fifth Report (Hindi and English versions) of the Railway Convention Committee (2009) on 'Railways Participation in the Development of Backward Regions'.

... (Interruptions)

**12.05 hrs.**

**STANDING COMMITTEE ON EXTERNAL AFFAIRS**

**Statement**

श्री अनंत कुमार (बंगलौर दक्षिण): अध्यक्ष महोदया, वर्ष 2012-2013 के लिए विदेश मंत्रालय की अनुदानों की मांगों के बारे में 14वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई के संबंध में विदेशी मामलों संबंधी स्थायी समिति (2011-12) के 17वें प्रतिवेदन (15वीं लोक सभा) के अध्याय-एक और पांच में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

**12.05 ½ hrs.**

**STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND  
PUBLIC DISTRIBUTION  
26<sup>th</sup> Report**

श्री एकनाथ महादेव गायकवाड (मुम्बई दक्षिण-मध्य): अध्यक्ष महोदया, मैं उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) से संबंधित "उपभोक्ता संरक्षण (संशोधन) विधेयक, 2011" के बारे में खाद्य, उपभोक्ता मामले तथा सार्वजनिक वितरण संबंधी स्थायी समिति (2012-13) का 26वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं।

**12.06 hrs.**

**STANDING COMMITTEE ON SOCIAL  
JUSTICE AND EMPOWERMENT**

**29th to 31st Reports**

SHRI HEMANAND BISWAL (SUNDARGARH): Madam, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Social Justice and Empowerment (2012-2013):-

- (1) Twenty-ninth Report on Action taken by the Government on the Observations/Recommendations contained in the Twenty-sixth Report on Demands for Grants (2012-13) of the Ministry of Minority Affairs.
  - (2) Thirtieth Report on Action taken by the Government on the Observations/Recommendations contained in the Twenty-fifth Report on Demands for Grants (2012-13) of the Ministry of Tribal Affairs.
  - (3) Thirty-first Report on Action taken by the Government on the Observations/Recommendations contained in the Twenty-fourth Report on Demands for Grants (2012-13) of the Ministry of Social Justice and Empowerment.
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**12.07 hrs.**

**STATEMENTS BY MINISTERS**

**(i) Status of implementation of the recommendations contained in the 228<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2012-13), pertaining to the Department of Biotechnology, Ministry of Science and Technology.\***

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR):  
Madam, on behalf of my senior colleague, Shri S. Jaipal Reddy, I beg to lay the Statement on the status of implementation of the recommendations contained in the 228<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests.

The 228<sup>th</sup> Report relates to the consideration of the Demands for Grants of the Department of Biotechnology for the financial years 2012-13. The Committee reviewed the progress with reference to the aims, objectives and achievements of DBT in its meeting held on 12<sup>th</sup> April, 2012.

The recommendation of the Committee have been considered by the Department of Biotechnology. A detailed Action Taken Report on the recommendations has been prepared and laid on the Table.

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\* Laid on the Table and also placed in Library, See No. LT 8228/15/12.

**12.08hrs****(ii) Status of implementation of the recommendations contained in the 178<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2012-13), pertaining to the Ministry of Road Transport and Highways \***

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI): Madam, I beg to lay the Statement on the status of implementation of Recommendations contained in 178<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture.

The Standing Committee on Transport, Tourism and Culture had held its meeting on 19<sup>th</sup> April, 2012 to consider 178<sup>th</sup> Report. The Committee considered and adopted the Report at its meeting held on 3<sup>rd</sup> May, 2012. The 178<sup>th</sup> Report was presented to the Rajya Sabha on 07.05.2012 and was laid on the Table of the Lok Sabha on 07.05.2012.

I also beg to lay on the Table of the House a Statement giving the status of implementation of those recommendations contained in the 178<sup>th</sup> Report.

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\* Laid on the Table and also placed in Library, See No. LT 8229/15/12.



**12.08 ½hrs****(iii) Status of implementation of the recommendations contained in the 225<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2012-13), pertaining to the Department of Space\***

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Madam, on behalf of my colleague, Shri V. Narayanasamy, I beg to lay the statement on the status of implementation of recommendations contained in the 225<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants 2012-13 of Department of Space, in pursuance of Direction 73A of the hon. Speaker, Lok Sabha, issued under the provisions of Rule 389 of Rules of Procedure and Conduct of Business in the Lok Sabha *vide* Lok Sabha Bulletin Part II (No. 456) dated September 1, 2004.

The Parliamentary Standing Committee took evidence of the representatives of the Department of Space on 11<sup>th</sup> April, 2012, while considering Demands for Grants for the year 2012-13. The Committee recommended the Demands for Grants of the Department of Space in its 225<sup>th</sup> Report presented to the Rajya Sabha on 18<sup>th</sup> May, 2012 and laid on the Table of the Lok Sabha on 18<sup>th</sup> May, 2012.

The Standing Committee, in its report, made 10 recommendations. The 'Action Taken Report' on the actions suggested in the recommendations has been furnished by Department of Space in September 2012, which is under the consideration of the Standing Committee. A Statement showing the recommendations of the Parliamentary Standing Committee and the Action Taken Report on the same is laid on the Table.

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\* Laid on the Table and also placed in Library, See No. LT 8230/15/12.

... (Interruptions)

**12.09 hrs**

**MOTION RE: FORTY-THIRD REPORT OF BUSINESS  
ADVISORY COMMITTEE**

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF  
PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, I beg to move:

“That this House do agree with the Forty-third Report of the  
Business Advisory Committee presented to the House on 18<sup>th</sup>  
December, 2012.”

MADAM SPEAKER: The question is:

“That this House do agree with the Forty-third Report of the  
Business Advisory Committee presented to the House on 18<sup>th</sup>  
December, 2012.”

*The motion was adopted.*

... (Interruptions)

अध्यक्ष महोदया : महिलाओं की सुरक्षा बहुत महत्वपूर्ण विषय है। मैं खुद चाहती हूँ कि इस पर सदन में चर्चा हो और बहुत सख्त कानून बनाया जाए। आप नोटिस दीजिए। हम चर्चा करवाएंगे।

... (व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.10 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*



**14.00 hrs.**

*The Lok Sabha reassembled at Fourteen of the Clock  
(Madam Speaker in the Chair)*

... (व्यवधान)

**14.0 ¼ hrs.**

*At this stage, Shri Yashvir Singh and some other hon. Members came and stood on the floor near the Table.*

... (व्यवधान)

**14.01 hrs.****OBSERVATION BY THE SPEAKER****Issuing guidelines to ban maligning of character of victims of crime against women**

MADAM SPEAKER: Hon. Members may recall that the shameful incident that occurred in a moving bus in the night of last Sunday in Delhi which shook our conscience was condemned in one voice by all our Members.

I visited the hospital yesterday to enquire about the condition of the young lady and met her parents. I have conveyed the concerns of the House and good wishes for her speedy recovery.

The lady Members of the House have since met me and expressed their anguish and pain over this inhuman incident. Echoing the sentiments of the entire House, especially the lady Members, I would want the Government to immediately issue appropriate guidelines to completely ban the maligning of the character of victims of such offences by anybody in any way. A senior lady Indian Police Officer should be appointed to look after all cases of crime against women and for the purpose of redressing the grievances of women.

Intensive training programmes for gender sensitization of the police forces all over the country must be organized with immediate effect, and this is the sense of the House.

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**14.02 hrs.**

**STATEMENTS BY MINISTERS- Contd.**

**(iv) Decisions taken following incident of gang-rape in South Delhi\***

THE MINISTER OF HOME AFFAIRS (SHRI SUSHILKUMAR SHINDE): This is in continuation to my earlier Statement made in both the Houses on 17.12.2012 wherein I had committed that I will take a detailed review with Delhi Police officers.

Of the six accused, four have been arrested already and the police teams are continuously undertaking raids to arrest the remaining two. A Special Investigation Team under the DCP has been constituted to monitor investigation closely. The FIR No.413 dated 17.12.12 under Section 365/376(2)(G)/377/394/34 IPC was registered at Police Station Vasant Vihar wherein subsequently Section 307 and 201 have also been added. Apart from the above, a Police Team with one lady IPS officer has been directed to visit the hospital at regular intervals to take stock of the medical condition of the victim on regular basis and to liaise with the parents of the victim.

During the review with the Police Officers, I also reviewed the aspect which resulted in the heinous crime being conducted in the moving bus. As a result of the review with the Police Officers and the Transport Commissioner, it has been decided that:-

- (i) There shall be an immediate crackdown on all buses/commercial vehicles having tinted glasses and curtains and all such vehicles be impounded immediately.
- (ii) All commercial vehicles/buses shall be directed to keep their lights on during the night while plying on the roads of Delhi.
- (iii) All off duty buses must be parked with the owner and not with the driver/staff.

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\* Laid on the Table and also placed in Library, See No. LT 8231/15/12.

- (iv) All those commercial vehicles/buses found violating the contract carriage conditions or any other permit condition, shall be impounded and their permits be cancelled.
- (v) The Delhi Police shall undertake verification of all drivers and staff having licences from the States other than Delhi. All such buses/autos which are plying with the unverified licences shall be impounded.

Apart from the above, it has also been decided to augment the PCR fleet of Delhi Police by providing more number of vehicles and the same would be GPS enabled so that their movement can be tracked at the Central Control Room.

This is the Statement that I wanted to make.

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**14.05 hrs****MATTERS UNDER RULE 377\***

MADAM SPEAKER: Matters under Rule 377 shall be laid on the Table of the House. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House within 20 minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time. The rest will be treated as lapsed.

... (*Interruptions*)

**(i) Need to address the problems of coconut growers in Theni parliamentary constituency, Tamil Nadu**

SHRI J.M. AARON RASHID (THENI): I would like to raise problems of coconut farmers of my constituency Theni in Tamil Nadu. There are nearly 5000 to 10000 coconut growers. More than hundred acres of land are under the cultivation of coconut. There are a lot of usage of coconut e.g. for worship, kitchen consumption, oil used in medicine as well as hair oil. But today, coconut farmers face many problems and are struggling to survive for themselves due to the low price offered for the produce. Coconut plants are affected by diseases called Euro fit Mite and yellow leaves. The State Government provides some subsidy on pesticides that is not sufficient and, therefore, subsidy on pesticides be increased. Another problem is that the workers demand Rs 15 to 20 per tree for plucking the coconuts and a coconut is sold for just Rs. 3 to 5 only then how can they survive?

My humble request to the Government of India is to set up a direct procurement centre for coconuts as well as Copra (dried coconuts), coconut board, fixed price of coconut by Central Government and also increase the subsidy on

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\* Treated as laid on the Table.

pesticides and on semi automation coconut plucking machines so that they can get relief from the demands of coconut tree climbers for higher wages. Coconuts are becoming very small due to water shortage. Government should give subsidy for drip irrigation system. Tree dogs at places, are climbing on the trees and eating small coconuts and spoiling the yield. Some methods should be adopted to prevent these dogs from climbing on these trees and spoiling the yield. The Government should come forward to help the growers in the form of subsidy.

**(ii) Need to provide LPG connection to each household in Delhi and sanction LPG dealership to persons rendered jobless after closure of their kerosene agencies in Delhi**

**श्री महाबल मिश्रा (पश्चिम दिल्ली):** दिल्ली सरकार ने राजधानी दिल्ली को केरोसीन तेल से मुक्त करने का जो निर्णय लिया है वह सराहनीय है, परंतु आज भी दिल्ली में कई परिवारों के पास एल.पी.जी. कनेक्शन नहीं है। विशेषकर दिल्ली देहात में कई परिवार चूल्हा जलाकर अपना गुजारा कर रहे हैं। जिसके धुएं से उनका परिवार व वातावरण दूषित हो रहा है। इन सबका ध्यान रखते हुए सरकार को उन परिवारों को जिनके राशनकार्ड पर तेल अंकित था उन्हें प्राथमिकता से एल.पी.जी. कनेक्शन दिए जाएं। दिल्ली में केरोसीन के जो डिस्ट्रीब्यूटर थे वे सभी इस योजना के कारण बेरोजगार हो गए हैं। इस संबंध में महाराष्ट्र उच्च न्यायालय ने इनके हितों का ध्यान रखते हुए पेट्रोलियम मंत्रालय को निर्देश जारी किए थे जोकि मंत्रालय ने अभी तक लागू नहीं किए हैं।

अतः मेरा सरकार से अनुरोध है कि दिल्ली में प्रत्येक परिवार को एक एल.पी.जी. कनेक्शन शीघ्र दिए जाने व केरोसीन डिस्ट्रीब्यूटरों को एल.पी.जी. डिस्ट्रीब्यूटरशिप दिए जाने हेतु यथाशीघ्र कदम उठाने की कृपा करें।



**(iii)Need to constitute a National Council for  
Occupational Therapy**

SHRI ANTO ANTONY (PATHANAMATHITTA): I request the Government to kindly constitute a National Council for Occupational Therapy. Even though we have separate national councils to design and oversee professional courses, a regulator of Occupational Therapy in this regard is lacking. I draw the kind attention of this august house that occupational therapy is not included in the Mental Health Care Bill 2012. Occupational therapy and diseases dealt by that stream should be granted proper attention. Occupational therapy deals with a number of diseases that emanate from mental, physical, social and emotional components. Early detection and proper caring can cure or mitigate the intensity of many diseases that emanate from these components. However, we do not have adequate facilities in this regard. Occupational therapy can play a major role to that effect. If we have national body to design and regulate courses related to occupational therapy it will be helpful in bringing adequate occupational therapists to meet the requirement of the country. Moreover it will be a great step towards Health Security.

**(iv) Need to step up vigil on Indo-Nepal border to safeguard the interests of India**

**श्री हर्ष वर्धन (महाराजगंज, उ.प्र.):** सदियों से भारत एवं नेपाल के मध्य सौहार्द एवं मैत्रीपूर्ण संबंधों का ही परिणाम है कि आज तक भारत एवं नेपाल के नागरिकों को बिना पासपोर्ट एवं वीजा के निर्बाध आवागमन की सुविधा प्राप्त है ।

नेपाल में राजशाही के पतन के पश्चात् अंतर्राष्ट्रीय स्तर पर अपनी पकड़ बनाने में प्रयासरत चीन भी परिस्थितियों का लाभ लेकर नेपाल में अपना प्रभाव बढ़ाकर भारत पर दबाव बनाने के लिए प्रयासरत है ।

भारत-नेपाल के मध्य 1747 किलोमीटर की सीमा रेखा पर बेरोक-टोक आवाजाही है । इसका फायदा विभिन्न शरारती किस्म के तत्व उठा रहे हैं । आतंकवादी गतिविधियों के खतरों के प्रति सतर्क रहकर भविष्य में पैदा होने वाली संभावित चुनौतियों से निपटने हेतु समय रहते कार्यवाही राष्ट्रीय हित में आवश्यक है ।

अभी हाल में नेपाल में माओवादी धड़े द्वारा निमंत्रित किए गए एक चीनी दल को उत्तर प्रदेश के जनपद महाराजगंज एवं सिद्धार्थनगर की सीमा के समीप हिन्दी भाषा का अध्ययन कराने एवं भारतीय रीति-रिवाजों से परिचित कराने का प्रयास संज्ञान में आया है । नेपाल के माओवादियों की चीनी शासकों से नजदीकियां किसी से छिपी नहीं है । यह गंभीर स्थिति है ।

ऐसी दशा में भारत एवं नेपाल सीमा पर चौकसी बढ़ाने के साथ ही नेपाल से राजनयिक एवं कूटनीतिक स्तर पर भी इस बदले परिदृश्य में प्रभावी कार्यवाही भारतीय हितों के लिए आवश्यक है ।

**(v)Need to assess and take measures to protect marine life  
and livelihood of small fishermen communities**

SHRI NILESH NARAYAN RANE (RATNAGIRI-SINDHUDURG): Traditional fishermen of Konkan coast of Maharashtra have been facing livelihood problems due to Chinese and Korean fishing net and mechanized fishing vessels such as trawlers. Wrong fishing practices, highly mechanized fishing, overfishing and destruction of ecological base of fishery pose serious threat. Marine ecological sustainability is the larger issue but the specific issue is the problem of mechanized fishing and its impact on livelihood security of lakhs of small and poor fishermen of Konkan, especially of Ratnagiri and Sindhudurg districts.

Besides, I want to highlight the problem of marine ecological damage caused by environmental degradations. Periodic changes in the natural phenomena such as ocean currents, water temperature and oxygen layers affect the ecological and environmental balance. Continuous human intervention, indiscriminate mechanized fishing along with environmental degradation has depleted the marine resources. In addition, marine ecological pollution, caused by direct or indirect dumping of excessive sewage, industrial effluents and toxic materials into the coastal sea has also deleteriously affected marine resources. Another area of concern is climate change and its resulting impact on marine life. Advanced countries are doing higher level research and studying the pattern of changes in fish breeding locations on the sea bed while no such research is apparently being done in India.

I urge upon the Government to commence a scientific study at national level to assess the damages done by climate change and environmental/ecological degradation on marine life. Urgent policy steps need to be taken to protect the livelihood of small fishermen communities.

**(vi) Need to provide adequate funds for promotion of sports and youth affairs in the country**

**श्री इज्यराज सिंह (कोटा):** भारत के नवनिर्माण में युवाओं की अहम भूमिका है। इनको अच्छी शिक्षा एवं प्रशिक्षण दिया जाए तो हम युवाओं के माध्यम से देश के विकास की गति को और तेज कर सकते हैं। परंतु देखा गया है कि युवाओं को शिक्षा, प्रशिक्षण एवं अपने निवास से दूर शिक्षा को प्राप्त करने के लिए जिन जगहों पर जाते हैं वहां हॉस्टल की व्यवस्था समुचित रूप से नहीं हो पाती है जिसके कारण उनके शिक्षा एवं प्रशिक्षण पर प्रतिकूल प्रभाव पड़ता है एवं युवाओं में खेलों की तरफ रुचि कम होती जा रही है जबकि युवाओं के समुचित विकास के लिए खेल भी अति आवश्यक है। इस संबंध में सरकार का ध्यान दिलाने का प्रयास किया तो पता लगा कि खेल एवं युवा मामले मंत्रालय के पास समुचित फंड नहीं है जिसके कारण युवा वर्ग को खेल के प्रति रुचि, प्रशिक्षण एवं शिक्षा को प्राप्त करने एवं हॉस्टल की सुविधा में कई दिक्कतों का सामना करना पड़ रहा है। मेरे संसदीय क्षेत्र कोटा में युवा वर्ग ने इस प्रकार की शिकायत की है।

सरकार से अनुरोध है कि खेल एवं युवा मामलों के उद्देश्यों को प्राप्त करने के लिए आवश्यक फंड की व्यवस्था की जाए और इसको समुचित ढंग से खर्च भी किया जाए।

**(vii) Need to extend benefits of National Health Insurance Scheme to BPL families of Madhya Pradesh**

**श्री सज्जन वर्मा (देवास):** राष्ट्रीय स्वास्थ्य बीमा योजना केन्द्र सरकार की एक महत्ती योजना है। इसके तहत गरीबी रेखा से नीचे जीवन-यापन करने वाले परिवार अब अपना पंजीयन मात्र 30 रुपये में करवाकर एक वर्ष तक किसी भी शासकीय या निजी अस्पताल में 30,000 रुपये तक का मुफ्त इलाज करवा सकते हैं। इस योजना के तहत देश के कई प्रदेश के नागरिक लाभान्वित होकर 30,000 रुपये तक मुफ्त इलाज का लाभ लेकर केन्द्र सरकार द्वारा उठाए गए कल्याणकारी योजना की सराहना कर रहे हैं।

मध्य प्रदेश में गरीबी रेखा से नीचे जीवन-यापन करने वाले परिवार अभी तक इस महत्ती योजना से वंचित हैं। मेरा केन्द्र सरकार से अनुरोध है कि जनहित को ध्यान में रखते हुए मध्य प्रदेश में भी इस जनकल्याणकारी योजना को लागू किए जाने की पहल शीघ्र करें, जिससे देश के सभी राज्यों सहित मध्य प्रदेश में भी इस योजना का लाभ मिल सके।

**(viii) Need to open a canteen by Indian Army in Bhind district, Madhya Pradesh**

**श्री अशोक अर्गल (भिंड):** मध्य प्रदेश का भिण्ड जिला जहां के युवा सेना में सर्विस अर्धसैनिक बलों में रुचि रखते हैं। मेरा केन्द्र सरकार से आग्रह है कि पूर्व सैनिक एवं सैनिकों हेतु भिण्ड में एक आर्मी केन्टीन की आवश्यकता है। यहां के सैनिकों को इस हेतु वर्तमान में ग्वालियर जाना होता है। मेरा आग्रह है कि भिण्ड में एक आर्मी केन्टीन खोली जाए।

**(ix) Need to undertake development of the basic infrastructure in the culturally rich and famous towns of Jharkhand to boost religious and cultural tourism in the State**

SHRI NISHIKANT DUBEY (GODDA): The problems of Santhal Pargana of Jharkhand can only be solved through comprehensive plan of action where special emphasis on development of the basic infrastructure is needed to be given utmost importance and to achieve this, the development of culturally known places having good tourist potential is needed to be given priority.

We request the Government of India for the inclusion of following 12 important places of Santhal Pargana and Bhagalpur (Old Aang Pradesh) area under the map of Rural, Religious and Cultural tourism:

1. Deoghar
2. Karangadhi at Bhagalpur
3. Basukinath
4. Parasnath
5. Mandar Mountain
6. Vikramsila
7. Champapuri
8. Tarapith
9. Trikut Mountain
10. Sultanganj and
11. Bateshwar Sthan.
12. Maluti (Dumka)

**(x) Need to make payment of pension to retired employees of MTNL by the Central Government and not by MTNL**

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह): भारत सरकार के उपक्रम भारत संचार निगम लिमिटेड में लगभग तीन लाख सेवानिवृत्त कर्मचारियों/अधिकारियों के पेंशन आदि का भुगतान भारत सरकार द्वारा किया जाता है, जबकि उसी की सहयोगी कंपनी महानगर टेलीफोन निगम लिमिटेड के सेवानिवृत्त कर्मचारियों/अधिकारियों के पेंशन का भुगतान एम.टी.एन.एल. को करना पड़ता है ।

दूरसंचार विभाग ने वर्ष 1986-2002 में एम.टी.एन.एल. एवं बी.एस.एन.एल. को विभाजित कर दिया था और दोनों के कर्मचारियों एवं अधिकारियों को जिसमें एम.टी.एन.एल. के कर्मचारी को वर्ष 1998 में एवं बी.एस.एन.एल. के कर्मचारियों को सन् 2002 में विकल्प दिया गया था ।

बी.एस.एन.एल. सेवानिवृत्त कर्मचारियों को भारत सरकार पेंशन देती है, जबकि उसकी ही सहयोगी कंपनी एम.टी.एन.एल. के सेवानिवृत्त कर्मचारी/अधिकारी का पेंशन आदि एम.टी.एन.एल. को देना पड़ता है । आज स्थिति ये आ गई है कि एम.टी.एन.एल. के कर्मचारी को वक्त पर वेतन-भत्ता तक नहीं मिल पाता है ।

अतः मैं सरकार से मांग करता हूं कि बी.एस.एन.एल. की तरह एम.टी.एन.एल. के सेवानिवृत्त कर्मचारी एवं अधिकारियों के पेंशन आदि का भुगतान भारत सरकार द्वारा ही कराई जाए ताकि एम.टी.एन.एल. बंद होने के कगार से बच सके ।

**(xi) Need to provide a special package for revival of Rajkiya Buniyadi Vidyalaya Madhubani Kalashala in East Champaran, Bihar**

**श्रीमती रमा देवी (शिवहर):** मेरे संसदीय क्षेत्र पूर्वी चंपारण जिला के चिरैया प्रखंड में राष्ट्रपिता महात्मा गांधी के मार्गदर्शन में उनके सहयोगी श्री पुरुषोत्तम मथुरा दास द्वारा सन् 1918 में राजकीय बुनियादी मध्य विद्यालय मधुबनी कला-सला नामक बहुत ही महत्वाकांक्षी संस्था की स्थापना वृहत रूप में किया गया था। जिसमें बुनियादी शिक्षा के साथ-साथ लगभग 700 बुनकरों द्वारा रेशम की बुनाई, स्वेटर बुनाई, मधु उत्पादन, तेल उत्पादन, साबुन उत्पादन एवं सूती कटाई जैसे अनेकों कार्य होते थे। यहां के निर्मित उत्पादनों का निर्यात देश के विभिन्न हिस्सों एवं सरकारी संस्थानों में कया जाता था। विशेष कर यहां से निर्मित रेशम वस्त्र बहुत ही प्रसिद्ध एवं उच्च कोटि का होता था। इस संस्था से पूर्व में भारत के प्रथम माननीय राष्ट्रपति डॉ. राजेंद्र प्रसाद एवं भू-दान आंदोलन के जनक श्री विनोबा भावे जी भी जुड़े रहे हैं। परंतु, दुर्भाग्यवश पिछले कई वर्षों से यह महत्वाकांक्षी एवं बहुआयामी संस्था कच्चे माल एवं आर्थिक तंगी से जूझ रही है। इससे जुड़े लोग भुखमरी की स्थिति से गुजर रहे हैं। इसके भवन भी काफी जर्जर हो चुके हैं। यह संस्था ऐतिहासिक होने के साथ-साथ भारतीय प्राची संस्कृति का भी द्योतक है।

अतः सरकार से अनुरोध है कि उक्त मधुबनी कला-सला संस्था को गांधी सर्किट से जोड़ते हुए जीर्णोद्धार हेतु विशेष पैकेज दिया जाये जिससे इस संस्था के उत्थान के साथ पर्यटन का केंद्र बन सके 1



**(xii) Need to procure paddy from farmers at remunerative price  
by FCI in Fatehpur district, Uttar Pradesh**

**श्री राकेश सचान (फतेहपुर):** मेरे निर्वाचन क्षेत्र फतेहपुर में भारतीय खाद्य निगम के द्वारा चलाये जा रहे क्रय केंद्रों में किसानों का धान नहीं खरीदा जा रहा है। सरकारी क्रय केंद्रों पर किसानों का लाखों कुंटल धान महीनों से खुले में पड़ा हुआ है जो बर्बाद हो रहा है। अब किसानों के धान में अब तरह तरह की कमिया बताकर लौटाया भी जा रहा है जबकि उसी धान को प्राइवेट क्रय केंद्रों व धान मिलों के द्वारा कम कीमत पर खरीद रही है। जिससे किसानों को अपनी धान की उपज का उचित मूल्य नहीं मिल पा रहा है और किसान मजबूर होकर अपनी उपज को कम मूल्य पर बेचने के लिए मजबूर हो रहे हैं। किसान को धान की बुआई में जो लागत लगी है वह नहीं मिल पा रही है। जिससे उत्तर प्रदेश व देश के किसानों में रोष उत्पन्न हो रहा है।

अतः मेरी सरकार से मांग है कि वह फतेहपुर जनपद में भारतीय खाद्य निगम के क्रय केंद्रों को किसानों के धान को यथा शीघ्र खरीदा जाये जिससे किसानों को धान का उचित सरकारी मूल्य प्राप्त हो सके और किसानों को बर्बादी से बचाया जा सके।

**(xiii) Need to open level crossing no. 83A near Akbarpur junction in Uttar Pradesh for pedestrian and vehicular traffic**

**श्री राकेश पाण्डेय (अम्बेडकर नगर):** मैं माननीय रेल मंत्री जी का ध्यान अकबरपुर जंक्शन उत्तर रेलवे के समपार सं० 83ए पर आकृष्ट कराना है कि जबसे इस समपार पर उपरिगामी पुल का निर्माण हुआ है तभी से समपार के फाटक को बंद कर दिया है। मैंने इस फाटक को खुलवाने हेतु बार-बार पत्र द्वारा एवं सदन में भी माननीय मंत्री जी का ध्यान आकृष्ट कराया था परंतु फाटक न खोलने का निर्णय लिया गया। इस फाटक से कई स्कूलों के बच्चे आते-जाते हैं। प्रदेश स्तरीय श्री गांधी आश्रम के उत्पादन एवं बिक्री केंद्र को भी इसी समपार से लोग जाते हैं एवं कई व्यापारिक प्रतिष्ठान इण्टर एवं डिग्री कॉलेज का भी यही सुगम मार्ग है।

यदि फाटक को खोलने में नियमों का उल्लंघन होता हो तो अधोगामी/भूमिगत पथ का निर्माण समपार सं० 83ए पर कराया जाये।

**(xiv) Need to set up a Seed Research Centre in Ujiyarpur parliamentary constituency, Bihar**

**श्रीमती अश्वमेध देवी (उजियारपुर):** मेरा संसदीय क्षेत्र उजियारपुर जो कि बिहार राज्य में है और यह संसदीय क्षेत्र कृषि उपज के लिए बहुत प्रसिद्ध है। लेकिन यहाँ पर राष्ट्रीय स्तर के प्रमाणित बीज, उन्नत बीज, हाईब्रिड सीड, उत्पादन का कोई रिसर्च इंस्टीट्यूट नहीं है। अगर मेरे संसदीय क्षेत्र उजियारपुर(बिहार) में बीज रिसर्च केंद्र खुलता है तो यह समूचे बिहार के लिये एक गौरव की बात होगी और इससे बिहार के किसानों को बहुत फायदा होगा और बिहार के किसानों को अपनी उपज से ज्यादा फायदा होगा क्योंकि उन्नत बीज से प्रोडक्शन ज्यादा होगा इसलिए प्रति एकड़ उनका फायदा बढ़ जायेगा। इसलिए मैं सरकार से मांग करती हूँ कि वह वहाँ पर यथाशीघ्र एक बीज रिसर्च केंद्र खुलवाये।

**(xv) Need to declare Shirdi parliamentary constituency in Maharashtra as a religious and tourist place of national importance**

**श्री भाउसाहेब राजाराम वाकचौरे (शिरडी):** महाराष्ट्र राज्य के अहमदनगर जिले के अंतर्गत शिर्डी संसदीय क्षेत्र में श्री साई बाबा की शिर्डी एक पवित्र तीर्थ स्थल बन गया है तथा वहां देश के सभी प्रांतों से ही नहीं बल्कि विदेश से भी श्रद्धालु उनके दर्शन हेतु आते हैं। शिर्डी-नगरी में श्रद्धालुओं की संख्या प्रतिदिन बढ़ती जा रही है तथा उनके दर्शन हेतु आने वाले अमीर-गरीब सभी लोगों को किसी न किसी रूप में लाभ जरूर पहुंचता है। श्री साई बाबा के शिर्डी में आगमन के बाद शिर्डी जैसे छोटे गांव को पवित्र तीर्थ नगरी को अति विशेष महत्व प्राप्त हुआ है। देश में ही नहीं बल्कि संपूर्ण विश्व में श्री साई बाबा का पवित्र तीर्थ स्थल शिर्डी सभी वर्गों के लिए एक प्रमुख व महत्वपूर्ण स्थान रखता है।

शिर्डी संसदीय क्षेत्र के अंतर्गत तालुका अकोला के अंतर्गत अगस्त मुनि मंदिर, कोपरगांव तालुका में कछेश्वर मंदिर, श्रीरामपुर तालुका के अंतर्गत डोमेगांव में पंजाबी समुदाय के लोगों का महानुभाव चक्रधर स्वामी स्थल, राहता तालुका के अंतर्गत दक्षिण काशी (पुणताम्बे) में चांगदेव महाराज की समाधि, तालुका बैजापुर के बाबलगांव में दक्षिण भारतीय सुप्रसिद्ध संत चिदंबरम स्वामी जी की समाधि, तालुका नेवास में शनि सिंगनापुर व संत ज्ञानेश्वर मंदिर सहित अनेक अन्य प्रसिद्ध धाम भी है, जहां बड़ी संख्या में श्रद्धालुओं का आना-जाना रहता है।

मेरा सरकार से अनुरोध है कि वह महाराष्ट्र राज्य के शिर्डी संसदीय क्षेत्र की पावन महत्ता को दृष्टिगत रखते हुए पूरे शिर्डी संसदीय क्षेत्र को एक तीर्थ नगरी व केंद्रीय पर्यटन के रूप में विकसित किए जाने हेतु समुचित कदम उठाएं।

**(xvi) Need to expand the capacity of Barauni Refinery in Bihar and also set up the proposed Phenol unit at Barauni**

**डॉ. रघुवंश प्रसाद सिंह (वैशाली):** बिहार राज्य के बरौनी में सात रिफाईनरीज के साथ दूसरी सबसे पुरानी यूनिट हे । भारत सरकार सातों रिफाईनरीज की क्षमता 56 मिलियन टन से बढ़ाकर 100 मिलियन टन करने की योजना है लेकिन बरौनी की क्षमता का विस्तार 6 मिलियन टन से 15 मिलियन टन करने की योजना में बरौनी को छोड़ कर बिहार के साथ अन्याय किया गया है । साथ ही वहां पर फेनौल की यूनिट की स्थापना का प्रस्ताव भी वर्षों से लंबित है ।

अतः आग्रह है कि बरौनी रिफाईनरी की क्षमता 6 मिलियन टन से बढ़ाकर 15 मिलियन टन कर उसे लाभकारी बनाया जाये और फैनौल की प्रस्तावित यूनिट की स्थापना की स्वीकृति दी जाए।

**(xvii) Need to re-open tea gardens and compensate jobless tea-plantation workers**

**DR. TARUN MANDAL (JAYNAGAR):** Thousands of Tea plantation workers in West Bengal are starving due to closure of number of Tea Gardens in Jalpaiguri and adjacent districts. They are suffering due to malnutrition, lack of care and attention. Recently some of the starving workers have sought permission from the chief Minister to willingly end their lives.

The State Government is not providing any compensation or any monetary allowances as promised for the closed tea garden workers. With no work, no food, no electricity, no medical treatment their lot are leading towards doom. A few hundred jobless workers, compelled to work in stone factories are paid Rs. 40 a day, not possible to sustain a human life.

The West Bengal Government in collaboration with Central Government should reopen these gardens, rehabilitate these workers by providing re-employment and pay them reasonable remuneration to lead a humanly life. Unless re-employed they should be given adequate compensation, for their food, housing, clothing and medical treatment.

**(xviii) Need to change the name of the Kolhapur airport as Chhatrapati Rajaram Maharaj Airport**

**श्री राजू शेट्टी (हातकंगले):** पश्चिम महाराष्ट्र स्थित मेरे कोल्हापूर जिले में पूरे देश भर में थोर समाज सुधारक छत्रपति शाहू महाराज जी के सामाजिक कार्य के वजह से सुपरिचित है। छत्रपति शाहू महाराज जी पुरोगामी विचारधार के चलते उन्होंने उद्योगों को बढ़ावा देने हेतु बहुत उपक्रम अपने कार्यकाल में चलाये। खेती एवं जलसिंचन आदि क्षेत्रों में उनके कार्यकाल में कोल्हापूर ने काफी तरक्की की।

छत्रपति शाहू महाराज जी के दिए हुए निर्देशों के अनुसार उनकी विरासत पर विराजमान हुए छत्रपति राजाराम महाराज ने भी वह दूरदृष्टि सामने रखकर बहुत जन उपयोगी निर्णय किए। कोल्हापूर में पूर्वापार से चल रही उन्नत खेती और उसकी उपज एवं उद्योगों को बढ़ावा मिले और देश एवं विदेश की मंडियों का लाभ कोल्हापूर और आस-पास वाले प्रदेश के मेरे किसान भाईयों व व्यापारियों को और इन्हीं के साथ-साथ खेती और उद्योगों में लगे सभी मजदूरों को मिले। यह इनकी तम्मना थम्। इसलिए उन्होंने 1930-35 स्वतंत्रतापूर्व समय के बीच कोल्हापूर हवाई अड्डे का निर्माण किया और उन्हें के करकमलों द्वारा 1940 में इस हवाई अड्डे का उद्घाटन किया गया। उस समय 170 एकड़ जमीन इस हवाई अड्डे के लिए उपयोग में लायी गयी थी।

स्वतंत्रता प्राप्ति के बाद यह हवाई अड्डा भारत सरकार को सौंपा गया। आज महाराष्ट्र सरकार के महाराष्ट्र एयरपोर्ट डेवलपमेंट अथॉरिटी को इस हवाई अड्डे की जिम्मेदारी सौंपी गयी है और मरम्मत का कार्य एम.आई.डी.सी. द्वारा होने लगा है। हम सब कोल्हापूरवासी छत्रपति राजाराम महाराज द्वारा स्वतंत्रतापूर्व काल में किया गया इस हवाई अड्डे का निर्माण उनका ही स्मारक समझते हैं।

किंतु इसका उचित गौरव करना और उनके इस कार्य को चिरकाल याद रखने के लिए एवं युवा पीढ़ी को ऐतिहासिक जानकारी हमेशा रहनी चाहिए, इसलिए मेरी केंद्र सरकार से तथा आदरणीय प्रधानमंत्री जी और सदन से मांग है कि इस कोल्हापूर स्थित हवाई अड्डे का छत्रपति राजाराम महाराज हवाई अड्डा ऐसा नामकरण करने का काम करे और सरकार मेरी ये विनती सुनेगी ये उम्मीद रखता हूँ।

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... (Interruptions)

**MADAM SPEAKER:** The House stands adjourned to meet again at 3 pm.

**14.07 hrs**

*The Lok Sabha then adjourned till Fifteen  
of the Clock.*

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**15.00 hrs**

*The Lok Sabha re-assembled at Fifteen of the Clock*

(Madam Speaker *in the Chair*)

... (व्यवधान)

**15.0 ¼ hrs.**

*At this stage, Shri Dharmendra Yadav and some other hon. came and stood on the floor near the Table.*

... (व्यवधान)

**15.0 ½ hrs.**

**CONSTITUTION (ONE HUNDRED SEVENTEENTH  
AMENDMENT) BILL, 2012**

MADAM SPEAKER: Shri V. Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam Speaker, I beg to move:

“That the Bill further to amend the Constitution of India, as passed by Rajya Sabha, be taken into consideration.”

... (*Interruptions*)

I thank you for giving me this opportunity to move this Constitution Amendment Bill for amending article 16 (4a) of the Constitution. The terms are as follows: ... (*Interruptions*)

Notwithstanding anything contained elsewhere in the Constitution, the Scheduled Castes and Scheduled Tribes notified under articles 341 and 342 respectively shall be deemed to be backward and nothing in this article shall prevent the State from making any provision for reservation in matters of promotion, consequential seniority to any ... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again tomorrow, the 20<sup>th</sup> December, 2012.

**15.01 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, December 20, 2012/Agrahayana 29, 1934 (Saka).*

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